



GUIDELINES & INSTRUCTIONS
BROKER LICENSE (RENEWAL)

Applicant(s) shall apply for License to the Licensing Authority through Board's online egiccs portal i.e. <http://egiccs.teaboard.gov.in/>.

Applicant(s) are requested to go through the Guidelines/Instructions before submitting their application complete in all respects with all requisite documents/information.

The below mentioned each document should be self-attested with the seal of the company:

1. Application Form 'G' duly filled in and signed along with date and seal of one of the Directors.
2. Application fee to be paid through online portal.

Sd/-
Controller of Licensing
Tea Board